

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/51/230/HDB/2017
NAME OF THE COMPANY	Batwada Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Tatwam Trade Link Private Limited
NAME OF THE RESPONDENT(S)	Batwada Infrastructure Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. V. Saravan Kumar	PCS	Saravank1015@gmail.com 9949314229	B. V. Saravan Kumar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri B.V. Saravan Kumar, PCS for the Petitioner. The learned PCS submits that his Senior Counsel is out of station and requests time. Post the case on 19.12.2017.

MEMBER (Tech)

MEMBER (Judl)